COURT NO. 36 HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARTIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 02:15 P.M. OF THEIR PRESENCE". ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSIONS (AT 02:30 P.M.)

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
96	BAIL APPLN1031/2025 CRL.M.A. 7828/2025	SURENDER SODHI V/s STATE GOVT. OF NCT OF DELHI AND ANF	JITENDER 2.	
		OTHER DETAILS OF ADVOCATES: SR LAW ASSOCIATES@G SR LAW (SRLAWASSOCIATES@GMAIL.COM)(KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GI KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.CO	9871486733)(PETITIONER) MAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.SFIR NO. :(PREET VIHAR-22/2018) BAIL APPLN. 2104/2018 FILED BY VEER SINGH @ VEERU (DISPOSED ON: 2018-09-11) CRL.M.C. 4730/2019 FILED BY RAVI GUPTA (DISPOSED ON: 2019-09-30) TR.P.(CRL.) 70/2019 FILED BY RAVI GUPTA (DISPOSED ON: 2019-09-27) CRL.M.C. 60/2020 FILED BY RAVI GUPTA (DISPOSED ON: 2021-09-03) BAIL APPLN. 1198/2021 FILED BY SURENDER SODHI @ SHAMMI (DISPOSED ON: 2021-08-12) BAIL APPLN. 3075/2021 FILED BY SURENDER SODHI @ SHAMMI (DISPOSED ON: 2021-09-06) BAIL APPLN. 879/2021 FILED BY SURENDER SODHI @ SHAMMI (DISPOSED ON: 2021-03-15) BAIL APPLN. 2451/2022 FILED BY SURENDER SODHI SHAMMI (DISPOSED ON: 2022-08-18) BAIL APPLN. 3222/2022 FILED BY SURENDER SODHI AIAS SHAMMI (DISPOSED ON: 2022-11-15 BAIL APPLN. 566/2023 FILED BY SURENDER SODHI AIAS SHAMMI (DISPOSED ON: 2023-09-25) BAIL APPLN. 3780/2023 FILED BY SURENDER SODHI @ SHAMMI (DISPOSED ON: 2023-11-20) BAIL APPLN. 4059/2023 FILED BY SURENDER SODHI @ SHAMMI (DISPOSED ON: 2023-11-20) BAIL APPLN. 4059/2023 FILED BY SURENDER SODHI @ SHAMMI (DISPOSED ON: 2023-09-25) BAIL APPLN. 4059/2023 FILED BY SURENDER SODHI @ SHAMMI (DISPOSED ON: 2023-09-25) BAIL APPLN. 4059/2023 FILED BY SURENDER SODHI @ SHAMMI (DISPOSED ON: 2023-09-25) BAIL APPLN. 4059/2023 FILED BY SURENDER SODHI @ SHAMMI (DISPOSED ON: 2023-09-25) BAIL APPLN. 844/2025 FILED BY SURENDER SODHI ALIAS SHAMMI (DISPOSED ON: 2025-02-25)

COURT NO. 08 HON'BLE MR.JUSTICE SACHIN DATTA

***** CM. APPLN. 14799/2025 SHALL BE TAKEN UP WITH W.P.(C) 4123/2024

ALREADY LISTED AT ITEM NO. 92.

HIGH COURT OF DELHI 11.03.2025.

REGISTRAR (LISTING)